## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: TCP/137/2016

NAME OF THE PETITIONER(S)

: T. N. Jothiraj & another

NAME OF THE RESPONDENT(S)

: M/s Abref Private Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

V-P-RAMAN M.S.SESHADPI

RI-RU.

Seshadur MS.

## **ORDER**

No representation on behalf of the petitioner. Counsel for Respondents present and states that the matter has been settled and the case be adjourned to file the report thereon. At request, the matter is adjourned. Put up on **25.11.2016** at **10.30** A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)